

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 39 of 2014

Dated : 8th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shree Renuka Sugar Ltd.

....Appellant(s)

Versus

**Gujarat Energy Transmission Corporation
Ltd. & Ors.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-1

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 28.05.2014 after serving copy on the other side.

Post the matter for hearing on **09.07.2014.**

**(Rakesh Nath)
Technical Member**
Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**